

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 54 of 2014 &
I.A. No. 98 of 2014

Dated : 18th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. S.B. Upadhyay, Sr. Adv.
Ms. Swapna Seshadri for R-2

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 98 of 2014 (Appl. for stay). Ms. Swapna Seshadri takes notice on behalf of Respondent No.2 and is filing reply to the I.A. Notice be issued to the other Respondents returnable on 05.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the I.A. No. 98 of 2014 for hearing on **05.03.2014.**

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson